

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 630
848/252/ND/2019**

IN THE MATTER OF:

Income Tax Officer Ward 20(1), New Delhi

...APPELLANT

Vs.

**ROC, Delhi and Ors. (In the Matter of M/s.
Prachi Interiors Pvt. Ltd.)**

...RESPONDENT

**Section
U/s 252**

**Order delivered on 18.11.2022
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Income Tax Department

**: Mr. Zoheb Hossain, Sr.Standing
Counsel; Mr. Parth Semwal & Mr.
Vipul Agrawal, Jr. Standing Counsel**

For the RoC

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ORDER

Due to paucity of time, matter is adjourned to **15.12.2022.**


(COURT OFFICER)